

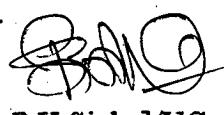
Item No.6
OA No. 398 of 2005
Dt. 05.07.2005.

None for the applicant.

Shri A.A.Khan, SC for the respondents.

Defects were points out by the office which have not been removed. From the last order it appears that none had appeared to removed the defects and today also none is present on behalf of the applicant. However, Shri A.A.Khan, learned Standing Counsel for the respondents is present.

In view of above, this OA is dismissed for non-prosecution.



P.K.Sinha]/VC

skj